

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:2142
ANSWERED ON:06.12.2012
R APDRP IN ODISHA
Sethi Shri Arjun Charan

Will the Minister of POWER be pleased to state:

- (a) whether his Ministry is aware of the fact that three Distribution Companies of Odisha State have been deprived of benefit under the Restructured Accelerated Power Development and Reform Programme (R-APDRP);
- (b) if so, the details thereof;
- (c) whether the Government proposes to take a favourable decision in providing funds to the State under R-APDRP as stipulated in the guidelines; and
- (d) if so, the details thereof and if not, the reasons therefor?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

(a) to (d) : R-APDRP was launched as Central Sector Scheme for XI Plan to provide financial assistance to state power Distribution Utilities. As per approved scheme, areas under private utilities are not covered under Re- structured Accelerated Power Development and Reforms Programme (R- APDRP). Therefore, the privatized power distribution utilities of Odisha are not eligible for the scheme. State Government of Odisha has requested Ministry of Power to cover its utilities, including Central Electricity Supply Utility (CESU) under R-APDRP , which is under examination.